

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.621

TO BE ANSWERED ON MONDAY, FEBRUARY 6, 2023/MAGHA 17,1944 (SAKA)

TAX ON CRUDE OIL

621. SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to reduce taxes on crude oil and if so, the details thereof and if not, the reasons therefor;
- (b) whether the proposed reduction in tax on crude oil will soften the international oil prices and if so, the details thereof; and
- (c) whether the Government proposes to reduce the tax on the export of diesel for overseas shipments and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) (b) and (c): Review of Special Additional Excise Duty (SAED) on Crude Oil and Diesel meant for exports is done on a regular basis and changes thereon are made on the basis of the prevailing International Prices.
